

BENCH-I

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P (IB) No.744/KB/2017

**Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh
2. Hon'ble Member (J) Shri Jinan K.R**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 09th January 2018, 10.30 A.M

Name of the Company		Kingsley Industries Ltd.-Vs-AI Champdani Ondustries Ltd.	
Under Section		9 IBC	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

- 1. NIIRMALYA DASGUPTA, Adv
- 2. SHWETANK NIGAM, Adv
- 3. ARYAA CHATTERJEE, Adv

} CORPORATE
DEBTOR

Adv
9/1/18

3. Chhatrapal Sengupta
Advocate

Operational
Creditor

Ch. Sengupta
9.1.2018

ORDER

Ld. Counsel for the operational creditor and the corporate debtor is present.

Ld. Counsel for the operation creditor has informed that process of settlement is going on between the parties. In view of the submissions of talks of settlement, both the parties made a request for adjournment. Prayer is allowed.

List it on 01/02/2018 for admission.

(Jinan K.R.)
Member (J)

(V.P.Singh)
Member (J)